

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2136
TO BE ANSWERED ON MARCH 20, 2023**

AWAS VIKAS YOJANA

NO. 2136. SMT. KANTA KARDAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government proposes to introduce an Awas Vikas Yojana for poor citizens and for backward areas in the country, especially in Uttar Pradesh, under which houses would be provided to all the poor people within a specified period; and
- (b) if so, the details thereof, especially in the backward areas?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): 'Land' and 'Colonisation' are State subjects. Schemes related to housing for urban poor are implemented by States/Union Territories (UTs) including Uttar Pradesh. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25 June 2015 to provide pucca house with basic amenities across the country. PMAY-U is being implemented in all the statutory towns as per Census 2011 and towns notified subsequently including Notified Planning/Development Areas, areas falling within Notified Planning/Development area under the jurisdiction of an Industrial Development Authority/Special Area Development Authority/Urban Development Authority or any such Authority under State legislation which is entrusted with the functions of urban planning and regulations. Against the validated demand of 1.12 crore houses under PMAY-U, as on 27.02.23, more than 1.20 crore houses have been sanctioned by the Ministry. Out of sanctioned houses, 1.09 crore have been grounded and more than 71 lakh have been completed/delivered to the eligible beneficiaries. The scheme period which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.
